

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
OM BAKERIES PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	OM BAKERIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05-08-1998
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	MINISTRY OF CORPORATE AFFAIRS, REGISTRAR OF COMPANIES (ROC) - KANPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U15412UP1998PTC023753
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE: 301, CITY CENTRE, THE MALL, KANPUR-208004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07-MAR-2022
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHIR KUMAR SHUKLA ADDRESS: U-22, GROUND FLOOR, SANGAM PLACE, CIVIL LINES, PRAYAGRAJ-UTTAR PRADESH-211001 E-MAIL ID REGISTERED WITH BOARD: skshukla22@hotmail.com E-MAIL ID FOR CORRESPONDENCE WITH LIQUIDATOR: vol.liq.obpl@gmail.com TELEPHONE NO.: +91 9452620795 REGISTRATION NO: IBBI/IPA-001/1P-P-01139/2018-19/12386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06-APR-2022

Notice is hereby given that the Om Bakeries Private Limited has commenced voluntary liquidation on 07-MAR-2022.

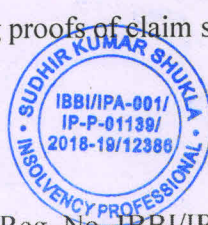
The stakeholders of Om Bakeries Private Limited are hereby called upon to submit a proof of their claims, on or before 06-APR-2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

In order to get a copy of the relevant forms, you may download the respective forms from the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10-MAR-2022
Place: Prayagraj



Sudhir Kumar Shukla
Voluntary Liquidator
Om Bakeries Private Limited

Reg. No. IBBI/IPA-001/1P-P-01139/2018-19/12386